

entirely for the Union Public Service Commission.

ALLOTMENT TO I.A.S. AND I.P.S.

690. Shri Veeraswamy: Will the Minister of Home Affairs be pleased to refer to a supplementary question raised on Starred Question No. 523 asked on the 5th March, 1953 regarding allotment to I.A.S., I.P.S. and I.F.S. and state:

(a) the number of Scheduled Castes candidates who appeared in the I.A.S., I.P.S. and I.F.S. examinations held in 1952 and how many of them have been selected; and

(b) how many of the selected candidates have been appointed and to what posts?

The Minister of Home Affairs and States (Dr. Katju): (a) 35 Scheduled Caste candidates appeared for the Indian Administrative Service, Indian Police Service and Indian Foreign Service examination in 1952. Of these, 23 competed for the Indian Administrative Service, 26 for the Indian Police Service and 18 for Indian Foreign Service.

No Scheduled Caste candidate has qualified for appointment to the Indian Administrative Service or Indian Foreign Service in the above examination. The examination for Indian Police Service is still in progress.

(b) Does not arise.

LANDS RECLAIMED IN MIDDLE ANDAMANS

691. Shri K. P. Sinha: Will the Minister of Home Affairs be pleased to state:

(a) the total area of reclaimed lands in Middle Andamans available at present and the area of lands to be reclaimed in the near future;

(b) the procedure adopted for settlement on these lands;

(c) whether it is a fact that the original settlers have not sufficient lands to cultivate and are demanding more lands; and

(d) the total amount spent so far on reclaiming lands in the Middle Andamans?

The Minister of Home Affairs and States (Dr. Katju): (a) and (d). By May 1953 some 500 acres of forest lands will be reclaimed. The total cost of reclaiming this land will be about rupees five lakhs.

(b) No settlement has yet been arranged. The 500 acres of cleared land, which is expected to become available by May 1953, will be settled with 100 families of displaced agriculturists from West Bengal. Each

family will be given the following concessions:—

(i) Five acres of cleared land for paddy cultivation.

(ii) Another five acres of (uncleared) hilly land to be utilised for building a hutment, for growing any fruit and vegetables and as pasture for cattle.

(iii) A recoverable loan of Rs. 2,000 to meet expenditure on passage from the mainland of India to the Andamans, construction of a hutment, purchase of bullocks, agricultural implements, seeds and manure, and maintenance till the first crop is harvested.

(iv) Remission of land revenue during the 5-year period of the working of the Colonisation Scheme.

The selection of settlers will be made by the Chief Commissioner, Andaman and Nicobar Islands.

(c) The required information has been called for from the Chief Commissioner, Andaman and Nicobar Islands, and this will on receipt be laid on the Table of the House.

छाता सैनिक शिक्षण स्कूल

(पेराट्ट पर्स ट्रेनिंग स्कूल)

६९२. श्री रघुनाथ सिंह : क्या

रक्षा मंत्री यह बतलाने की कृपा करेंगे कि छातासैनिक शिक्षण स्कूल (पेराट्ट पर्स ट्रेनिंग स्कूल) में पिछले दो वर्षों में कितने व्यक्तिओं ने शिक्षा पाई ?

The Minister of Defence Organisation (Shri Tyagi): It is not in the public interest to disclose this information.

फलाइंग इन्स्ट्रक्टरस

६९३. श्री रघुनाथ सिंह : क्या

रक्षा मंत्री यह बतलाने की कृपा करेंगे कि :

(क) अब तक कितने फलाइंग इन्स्ट्रक्टरस शिक्षा पा चुके हैं ;

(ख) प्रत्येक शिक्षार्थी पर औसतन कितना व्यय हुआ है ; और

(ग) क्या इस में से कुछ लोग शिक्षा के निमित्त विदेश भी भेजे जायेंगे ?

The Minister of Defence Organisation (Shri Tyagi): (a) It is not in the public interest to disclose this information.

(b) Approximately Rs. 52,000.

(c) No.